BUSINESS ADVISORY COMMITTEE

FIFTY-SECOND REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 12th August, 1970.

of Government legislative and to other business as shown against		
(1) General Discussion on the revised Budget of West Bengal for 1970-71.	}	
(2) Discussion and voting on the Demands for Grants (West Bengal) for 1970-71.	6	hours
(3) Resolution regarding continuance of President's rule in West Bengal.		
(4) Discussion and voting on the Supplementary Demands for Grants (General) for 1970-71.	2	hours
(5) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1970-71.	2	hours
(6) The Supreme Court (Enhancement of Valuation for Civil Appellate Jurisdiction) Bill, 1970, as passed by Rajya Sabha.	1	hour
(Consideration and passing).		
(7) The Indian Medicine Central Council Bill, 1970, as passed by Rajya Sabha.	4	hours
(Consideration and passing).		
(8) The Agricultural Produce Cess (Amendment) Bill, 1970.	2	hours
(Consideration and passing).		
(9) Further discussion on motion moved by Shri Prakash Vir Shastri re: violent and subversive activities in the country.	. 2	hours
(10) Discussion regarding Cartographic misrepresentation of India in Soviet publication.	4	hours
(11) Discussion under Rule 193 regarding land reforms.	3	hours
(12) Discussion under Rule 193 regarding Interim Relief to Central Government employees.	1	hour
(13) Discussion under Rule 193 regarding Drug prices.	1	hour
(14) Discussion under Rule 193 regarding law and order situation in Delhi.	1	hour
3. The Committee also recommend that with effect from 18th August, 1970, till the remainder of the current session there lunch hour and the House may sit from 11 A.M. to 6 P.M.	may	lay, the be no out any

break.

4. The Committee further recommend that the House may sit also on Saturday, the 29th August, 1970, for the transaction of Government business.

New Delhi;

G. S. DHILLON,

August 12, 1970. Sravana 21, 1892 (Saka). Chairman,
Business Advisory Committee.